

Annexure - 1

Name of the corporate debtor: **Usher Eco Power Limited**

Date of commencement of Liquidation: **12 March 2024**

List of creditors as on: **28 May 2024**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by gaurantee	% share in total amount of claims admitted					
1	Axis Bank	23/04/24	1,14,83,14,216	1,14,83,14,216	Loan	1,14,83,14,216	Yes	Charge on fixed and current assets	1,14,83,14,216	59.66%	-	-	-	-	
2	Assets Care & Reconstructions Enterprise Limited (ACRE)	22/04/24	31,24,19,840	31,24,19,840	Loan	31,24,19,840	Yes		31,24,19,840	16.23%	-	-	-	-	
3	Reliance Commercial Finance Limited	12/07/22	46,41,33,937	46,41,33,937	Loan	46,41,33,937	Yes		46,41,33,937	24.11%	-	-	-	-	Note -1
			1,92,48,67,993	1,92,48,67,993		1,92,48,67,993			1,92,48,67,993	100.00%	-	-	-	-	

Note:

1. The stakeholder has not submitted their claims during Liquidation Process. Accordingly, the claims submitted CIRP has been deemed submitted and accordingly included in the stakeholders list in accordance with IBBI Regulation 30.